

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 938, 937 & 936 OF 2018  
IN DFR NO. 1379 OF 2018**

**Dated: 28<sup>th</sup> August, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Essar Power Transmission Company Limited ...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & ...Respondent(s)  
Ors.**

Counsel for the Appellant(s) : Mr. Alok Shankar  
Mr. Mahip Singh

Counsel for the Respondent(s) : Mr. Ravi Sharma for R-7

**ORDER**

At the request of learned counsel for the appellant, three days time is granted to file affidavit of service.

List the matter on **10.09.2018.**

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**